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## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/285/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRI HAMBUJA ROADWAYS

NAME OF THE RESPONDENT(S)

: EMPEE DISTILLERIES

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION Advocate

**SIGNATURE** 

K.BIJAI SUNDAR

REPRESENTATION BY WHOM RESPONDENT

## **ORDER**

Counsel for petitioner present. No representation on behalf of respondents. Counsel for petitioner stated that the counsel for the respondents appeared before the Hon'ble High Court of Madras and took time for filing counter. However, the matter has been transferred from the Hon'ble High Court to the Bench and there is a requirement to issue fresh notice. Registry is directed to send notice to the respondents. Counsel for petitioner is also directed to cause private notice on the respondents alongwith a copy of the petition and the notice and file proof of sending and effecting service of notice by way of an affidavit by the next date of hearing. Counsel for petitioner is directed to file an affidavit and bank statement as per Sec.9 (3) (b) & (c) of IB Code, 2016. Put up on 21.07.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)